

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 202
(IB)-2130(ND)2019
IA/3356/2020 IA/2809/2020 IA/3408/2020 IA/3356/2020
IA/3123/2020 IA/3629/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.09.2020

CORAM:

SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Rajesh Gautam, Adv. in IA/3629/2020, Ms. Ranjana Grover, Mr. Tapan Sangal, Advs. in IA/3408/2020

For the Respondent : Mr. Anant Gautam, Mr. Nipun Sharma, Advs. in IA/3356/2020 for R-1 to R-4

For Suspend Directors : Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Ankit Bajpai, Advs.

For the R.P : Mr. P. Nagesh, Milan Singh Negi, Advs.

For Noida Authority : Mr. V.N Singh

ORDER

Renotify this case on 16th September, 2020

— Sd —

(L.N. GUPTA)
MEMBER (T)

— Sd —

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)